

ITEM NO.12
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 172-173/2021

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PANKAJ ALIAS BOBBY

Respondent(s)

(IA No.29469/2020-CONDONATION OF DELAY IN FILING and IA
No.29471/2020-EXEMPTION FROM FILING O.T.)

Date : 19-03-2021 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR
Mr. Chanakya Gupta, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Issue reminder for records as well as certificate of service
in respect of sole respondent.

List the matter again on 11.05.2021.

RAJIV KALRA
Registrar

(RG)